- (a) the number of Greenfield Airports that Government has sanctioned;
- (b) whether the Government has evaluated the economic viability of these airports;
- (c) if so, the details thereof; and
- (d) whether it is a fact that tariff claims for airport services by Airports Economic Regulatory Authority (AERA) have been unclear?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) So far, Government of India has granted 'in-principle' approval for setting up of 15 greenfield airports newly at Mopa in Goa; Navi Mumbai, Shirdi and Sindhudurg in Maharashtra; Shimoga, Gulbarga, Hassan and Bijapur in Karnataka; Kannur in Kerala; Durgapur in West Bengal; Pakyong in Sikkim; Datia/Gwalior (Cargo) in Madhya Pradesh; Kushinagar in Uttar Pradesh; Karaikal in Puducherry and Paladi/Ramsinghpura near Jaipur in Rajasthan.

Necessary action for project development, including acquisition of land, financing of the airport project, etc. is taken by the respective airport promoters. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operations.

(d) No, Sir. The Airport Economic Regulatory Authority finalises its Regulatory Philosophy and Approach in Economic of Airport operators through various orders issued from time to time after comprehensive consultation with stakeholders.

Economic regulation for airlines

2497. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the federation of airlines has suggested Government to set up economic regulation;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that airlines desire that the Government may regulate the fare; and
 - (d) if so, the views of Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) The Ministry has been receiving various suggestions from Federation of Airlines (FIA) on different issues, one of which is regarding economic regulations. FIA has sought the intervention of the Ministry to address the current financial crisis being faced by the Indian aviation industry.

- (c) No such request has been received from the airlines.
- (d) Does not arise.